

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &  
IA NO. 361 OF 2016**

**Dated: 18<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Adani Power Maharashtra Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **08.02.2018.**

**COURT MASTER**